

Shastri Bhawan, New Delhi

Dated the 07th April, 2025**Office Order No. 50/2025**

Consequent upon transfer/posting/appointment/retirement of officers, the competent authority in pursuance to the provisions contained in Section (5)(1) and (2) of the Right to Information Act, 2005, has re-designated the following officers of this Department as First Appellate Authority and Central Public Information Officer (CPIO): -

S.No	Sections	CPIO (Sh./Shri/Smt.)	Link Officer of CPIO (Sh./Shri/Smt.)	First Appellate Authority (Sh./Shri/Smt.)	Link officer of First Appellate Authority (Sh./Shri/Smt.)
1	Admin-I (LA)	V.S. Chauhan, US	Niranjan Nayak, US	Rajeev Kumar, DS	Pratibha Ahuja, DS
2	Vigilance Unit	V.S. Chauhan, US	Niranjan Nayak, US	Rajeev Kumar, DS	Pratibha Ahuja, DS
3	Admn-II (LA) & Modernization	Jyoti Swaroop Asthana, US	Amit Kumar, US	Kuldeep Mendiratta, DS	Rajeev Kumar, DS
4	Admin-III (LA)	Niranjan Nayak, US	Devanshu Kumar, US	Pratibha Ahuja, DS	Kuldeep Mendiratta, DS
5	Admn-IV (LA)	Jyoti Swaroop Asthana, US	Amit Kumar, US	Kuldeep Mendiratta, DS	Rajeev Kumar, DS
6	Advice-A, B & C	Satish Kumar Singh, ALA	Savita Rani Singal, DLA	Sunita Anand, AS	Ajay Kumar Arora, JS
7	ADR Cell (Including Arbitration and Conciliation Act, 1996, IIAC, Mediation Act, 2023 and Commercial Courts Act, 2015)	Devanshu Kumar, US	Jyoti Swaroop Asthana, US	Avnit Singh Arora, Director	Haimanti Bhattacharya, Director
8	Cash Section	Devanshu Kumar, US	Jyoti Swaroop Asthana, US	D.K. Singh, CCA	Ajay Kumar Arora, JS
9	Training Division	V. S. Chauhan, US	Niranjan Nayak, US	Kuldeep Mendiratta, DS	Rajeev Kumar, DS
10	Implementation Cell (including matters relating to BCI)	Amit Kumar, US	B. Paukhanthang, US	D.K. Singh, CCA	Sher Singh Dagar, JS&LA
11	Hindi Section	Sanjay Kumar, DD	----	D.K. Singh, CCA	Ajay kumar Arora, JS

12	Judicial Section	Manindra Choudhary, ALA	J.P. Dubey, DLA	Haimanti Bhattacharya, Director	Avnit Singh Arora, Director
13	Library & Research Section	Debjit Sarkar, ALIO	Avnit Singh Arora, Director	Sunita Anand, AS	Ajay Kumar Arora, JS
14	IT (Cyber Cell, LIMBS & NIC, IEC, (Social Media Cell)	B. Paukhanthang, US	V.S. Chauhan, US	Haimanti Bhattacharya, Director	Avnit Singh Arora, Director
15	Budget Section	Amit Kumar, US	B. Paukhanthang, US	D.K. Singh, CCA	Sher Singh Dagar, JS&LA
16	Litigation (HC/CAT)	Rakesh Kumar Khati, ALA	Sukriti Kr. Tiwari, ALA	Mohd. Muqeem, Addl. LA	M.C Prusty, Sr. Govt Advocate
17	Litigation (LC)	Sukriti Kr. Tiwari, ALA	Rakesh Kumar Khati, ALA	Mohd. Muqeem, Addl. LA	M.C Prusty, Sr. Govt Advocate
18	PG Cell	B. Paukhanthang, US	Amit Kumar, US	Pratibha Ahuja, DS	Kuldeep Mendiratta, DS
19	Notary	Radhey Shyam Singh, US	Amit Kumar, US	Rajeev Kumar, DS	Pratibha Ahuja, DS
20	RTI Cell	Jyoti Divya, DLA	Neeraj Rawat, DLA	Ajay Kumar Arora, JS	Sher Singh Dagar, JS&LA
21	AMRCD & AMRD Section	Yogesh Vats, Jr. CGA	Madhulika Upadhyay, Jr. CGA	Ajay Kumar Arora, JS	Sher Singh Dagar, JS&LA
22	Parliamentary Matters, including Questions	Amit Kumar, US	B. Paukhanthang, US	Pratibha Ahuja, DS	Kuldeep Mendiratta, DS
23	Coordination Section & Parliament Matter (Including Coordination with Parliament questions of DoLA)	Amit Kumar, US	B. Paukhanthang, US	Pratibha Ahuja, DS	Kuldeep Mendiratta, DS
24	BS, Kolkata	Sanjib Das, SO	Ajay Sharma, Superintendent (Legal)	Subhro Jyoti Mukherjee, DLA	A.A. Ansari, Sr. GA
25	BS, Chennai	P.K. Sankara Subramaniam, SO & DDO	Vijaya Ramanathan, SO	J.S. Dhanju, DLA	Dr. R.S. Shrinet, Addl. LA
26	BS, Bengaluru	J.Venkata Krishnan, SO	Upendra Kumar Mishra, Superintendent (Legal)	Dr. R.S. Shrinet, Addl. LA	Dr. S.J. Mukherjee, DLA
27	BS, Mumbai	S.K. Ramanna, ALA	B.R. Rane, ALA	A.A. Ansari, Sr. GA	M.C. Prusty, Sr. Govt. Advocate

V. S. Chauhan
62/04/25

(V.S. Chauhan)
Under Secretary to the Govt. of India
Tel.: 011-23383634

To,

1. Officers concerned. It is to inform that in case of transfer/posting of above Officers, they will continue as CPIO / FAAs or its link officer until further orders.
2. PS to Hon'ble MoS (I/C)/ PSO to LS/PSOs or Sr. PPS to Additional Secretaries/PSOs or Sr. PPS to JS & LAs/PSO to CCA/PSO to JS (AKA)/PSO to Sr. GA (MCP).
3. Central Agency Section/ Litigation (HC & CAT) /Litigation (LC) /Branch Secretariats
4. All Sections in the Department of Legal Affairs (through email).
5. Hindi Section for providing Hindi version of the above order to NIC Cell for uploading on the website of this Department.
6. NIC Cell with request to upload the above order on the website of this Department.
7. E-office portal and Office order folder.